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RAJYA SABHA

Tuesday, 10 September, 1974/19 Bhadra, 1896 (Saka)

The House met at eleven of the clock. Mr. Chairman in the Chair.

FELICITATIONS TO THE CHAIRMAN

SHRI NIREN GHOSH (West Bengal): We congratulate you on your birthday.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (5HRI ANNASAHEB P. SHINDE): Everybody offers congratulations to you.

MR. CHAIRMAN: Thank you very much.

PAPERS LAID ON THE TABLE

Gujarat Private Forests (Acquisition)
Amendment Act, 1974

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): Sir, I beg to lay on the Table A copy (in English and Hindi) of the Gujarat Private Forests (Acquisition) Amendment Act, 1974, enacted by the President under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1974. [Placed in Library. See No. LT-8405/74.]

Notifications of Ministry of Agriculture

SHRI ANNASAHEB P. SHINDE: Sir, I also lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture), under sub-section (2) of section 63 of the Wild Life (Protection) Act. 1972:—

- (i) Notification G.S.R. No. 365(E), dated the 11th August, 1974, publishing the Wild Life (Stock Declaration) Rules, 1971.
- (ii) Notification G.S.R. No. 366(E), dated the 14th August. 1974, publishing the Wild Life (Transactions and Taxtdermy) Rules, 1974.

[Placed in Library, See No. LT-8404/74 for (i) and (ii).]

Statement showing the Action Taken by Government on the various Assurances, Promises and Undertakings given during various sessions

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): Sir, I beg to lay on the Table the following statements (in English and Hindi) showing the action taken by Government on the various assurances, promises and undertakings given during the sessions shown against each:

- (i) Statement No. XXIII—Seventy-first Session, 1970.
- (ii) Statement No.: XV-Eighty-first Session, 1972.
- (iii) Statement No. XIII-Eighty-second Session, 1972.
- (iv) Statement No. IX-Eighty-fifth Session, 1973.
- (v) Statement No. VII-Eighty-sixth Session, 1973.
- (v) Statement No. IV-Eighty-seventh Session, 1974.
- (vii) Statement No. III-Eighty-eighth Session, 1974.
- (viii) Statement No. II-Eighty-ninth Session, 1974.

[Placed in Library. See No. LT-8426/74 for (i) to (viii).]

Annual Report (1973-74) of the Trade Marks Registry

THE MINISTER OF COMMERCE (SHRI D. P. CHATTOPADHYAYA): Sir. I beg to lay on the Table, under section 126 of the Trade and Merchandise Marks Act, 1958, a copy (in English and Hindi) of the Fifteenth Annual Report of the Trade Marks Registry for the Year 1973-74. [Placed in Library. See No. LT-8424/74].

Annual Report and Accounts (1972-73) of the Shipping Development Fund Committee and Related Papers

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB MUKHER-JEE): Sir, I beg to lay on the Table, under sub-section (6) of section 16 of the Merchant Shipping Act, 1958, a copy (in